

## **ASSETS & LIABILITIES**

**(At a glance)**

**Name of the Judge: Justice Surjit Singh**

**Date of appointment: 11.4.2005**

### **DECLARED ASSETS**

#### **ASSETS OF THE JUDGE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (FD/SB)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds and others if any.
House site measuring 445 sq. yards in village Mundi Kharar, District Ropar, Punjab.	A two and a half storeyed house standing on plot measuring 262.5 square yards at Mohali, Pb.  1/7 <sup>th</sup> share in joint family house (single storeyed) standing on plot measuring 500 square yards.	Rs.3,50,000/- (Appx.)	Gold 20 grams.  Silver 500 grams	Two (One second hand Fiat Car and one Zen)	GPF Rs.25,00,000/- (Appx.)

#### **LIABILITIES**

##### **Particulars:-**

- 1. House loan of Rs.5,00,000/- raised from Oriental Bank of Commerce, Mohali, Punjab, in 2009. A sum of Rs.4,10,000/- (approximately) remains to be paid.**

**Signature**

**Note: Further details available with the Hon'ble Chief Justice.**

## **ASSETS & LIABILITIES**

**(At a glance)**

**Name of the Judge: Justice Surjit Singh**

**Name of the Spouse: Mrs. Devinder Kaur**

### **DECLARED ASSETS**

### **ASSETS OF THE SPOUSE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (FD/SB)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds and others if any.
Nil.	Nil	Nil	Gold 170 grams. Silver 500 grams (approx.)	Nil	Nil

### **LIABILITIES**

**Particulars:-**

**Nil**

**Signature**

**Note: Further details available with the Hon'ble Chief Justice**

## **ASSETS & LIABILITIES**

**(At a glance)**

**Name of the Judge: Justice Surjit Singh**

**Name of the Dependent Child/  
Children :**

### **DECLARED ASSETS**

#### **ASSETS OF THE DEPENDENT CHILD/CHILDREN**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (FD/SB)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds and others if any.
<b>N.A.</b>					

### **LIABILITIES**

**Particulars:-**

**N.A.**

**Signature**

**Note: Further details available with the Hon'ble Chief Justice**